


NOTICE

The Hon'ble High Court of Bombay by an order dated 6th April, 2018 passed in Writ Petition (L.) No. 1137 of 2018, directed to stay and suspend the Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal, in various District Courts throughout the State, forthwith.

All concerned to take note of this direction and act accordingly.

Date : 6th April, 2018


(Surendra P. Tavade)
Registrar (Inspection-I)